Vishakhapatnam Port

1707. Shri Kolla Venkaiah:
Shri M. N. Swamy:
Shri Laxmi Dass:

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) the findings of the port authorities about ore berths at Vishakhapatnam port which were put under experimental use; and

(b) whether any defects have been found and if so, the cost of rectification?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). The West ore berths at Vishakhapatnam Port, which were constructed recently, are in regular use and not on trial. The construction of the North Ore Berth was completed on 16th December, 1964 and the South Ore berth on 5th June 1965 and no defects have been found in the berths.

Expansion of Sugar Factories in Eastern U.P. and Bihar

1708. Shri Shree Narayan Das: Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether the Sugar Factories in Eastern U.P. and Bihar have made requests for their expansion;

(b) if so, whether the same have been considered; and

(c) the decision taken?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) Yes, Sir. 30 sugar factories in Eastern U.P. and 16 in Bihar applied for expansion of their plants.

(b) and (c). In Eastern U.P. and Bihar expansions have been allowed in respect of 18 and 8 factories respectively. Expansion could not be agreed to in 9 cases in Eastern U.P. and 4 in Bihar on account of inadequate supplies of sugarcane. 7 applications (3 from Eastern U.P. and 4 from Bihar) are under consideration.

राशन वाली वस्तुओं का सम्भरण

1709. श्री म० ला० द्विवेदी :
श्री भागवत झा आजाद :
श्री स० चं० सामन्त :
श्री सुबोध हंसदा :

क्या **खाद्य, कृषि, सामदायिक विकास तथा सहकार** मन्त्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में सार्वजनिक भोजनालयों, होटलों, ढाबों तथा रेस्टारेंटों में राशन वाली वस्तुओं के सम्भरण के सम्बन्ध में क्या नियम हैं; और

(ख) किसी भोजनालय में कभी कभी जो व्यक्ति भोजन करने के लिये चले जाते हैं, उनको ध्यान में रखते हुए अतिरिक्त लोगों के लिये भोजन देने की क्या व्यवस्था की गई है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री शिन्दे) : (क) दिल्ली में सार्वजनिक भोजनालयों, होटलों, ढाबों तथा रेस्टारेंटों में राशन वाली वस्तुओं की सप्लाई दिल्ली राशनिंग आदेश 1965 और उसके अधीन बनाये गये विनियमों द्वारा विनियमित की जाती है ।

(ख) ऐसे भोजनालयों का राशन का कोटा उनकी पिछली खपत के आधार पर निर्धारित किया गया है जिसमें कभी कभी खाना खाने वालों की भी व्यवस्था है ।